

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/46/IB/2017
IN
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : TOUGHENED ALLOYS AND STEELS PVT LTD
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	VIVEK MENON (8754484511)	Counsel for Applicant	
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LA
18/1/18

ORDER

Counsel for Applicant present. No representation on behalf of R.P. Matter is adjourned for the presence of the RP, failing which appropriate order will be passed. Put up on 12.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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